

ITEM NO.23

COURT NO.9

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).30497/2023

(Arising out of impugned final judgment and order dated 09-02-2023 in WP(C) No. 36231/2020 passed by the High Court Of Orissa At Cuttack)

THE STATE OF ODISHA & ANR.

Petitioner(s)

VERSUS

LAXMI PRASAD PATNAIK & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179660/2023-CONDONATION OF DELAY IN FILING)

Date : 27-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Arjun Garg, AOR
Mr. Aakash Nandolia, Adv.
Ms. Sagun Srivastava, Adv.
Ms. Shreya Bansal, Adv.
Mr. Aniket Singh, Adv.

For Respondent(s) Mr. Kiran Kumar Patra, AOR
Mr. Biswajit Kumar Patra, Adv.
Mr. Chandrashekhar Padhi, Adv.
Mr. Chandan Maity, Adv.
Mr. Sanjay Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel submits that the matter pertains to the benefit under the Revised Assured Career Progression Scheme and same category matters are pending before this Court.

Tag with SLP(C) D No.31635/2023.

[DEEPAK JOSHI]
COURT MASTER

[KAMLESH RAWAT]
ASSISTANT REGISTRAR